## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. Nos. 39-A/2016, 39-B/2016, 39-C/2016 & 39-D/2016 With TP No. 39/397-398/NCLT/AHM/2016 (New) C.A. Nos. 136/2013, 170/2013, 240/2013 & 269/2013 With C.P. No. 43/397-398/CLB/MB/2013 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017

Name of the Company:

Krishna Gopal Mor & Ors.

V/s.

Siddharth Polytex Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1

2.

## **ORDER**

None present for Petitioner and Respondents.

Petitioner counsel sent letter for adjournment.

List the matter on 19.07.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 27<sup>th</sup> day of April, 2017.